GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO 430 TO BE ANSWERED ON 21.07.2023

CENTRAL VICTIM COMPENSATION FUND

430. SHRI S. VENKATESAN:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- the quantum of funds allocated and utilized during the last five years under the Nirbhaya Fund; and
- (b) the number of victims benefitted under Central Victim Compensation Fund (CVCF) and the amount spent thereon during the last five years State/ UTwise?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI)

(a) The Government of India had set up a dedicated fund called 'Nirbhaya Fund' for implementation of initiatives aimed at improving the safety and security for women in the country. An Empowered Committee (EC) of officers constituted under Nirbhaya Framework appraises and recommends the proposals for funding under Nirbhaya Fund in conjunction with the concerned Ministries/ Departments/ Implementing Agencies. The total amount of Rs. 4923 crores have been released against which utilization of funds amount to Rs. 2521.58 crores have been reported by the implementing agencies.

(b) Since inception of scheme in the financial year 2016-17, the number of victims benefited under Central Victim Compensation Fund (CVCF) is 2210 and a total amount of Rs. 200 crores has been released.
